

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 45 OF 2018 &
IA NOS. 902, 1108 & 1109 OF 2017

Dated: 14th March, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Tata Power Trading Company Limited **Appellant(s)**
Versus
Karnataka Electricity Regulatory Commission &Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sakya Singha Chaudhuri
Ms. Shikha Pandey

Counsel for the Respondent(s): Mr. Balaji Srinivasan
Ms. Pallavi Sengupta
Mr. Mayank Kshirsagar for R-2, 4 & 7

ORDER

List this matter on **16.05.2019**, as agreed by the learned counsel for the Appellant and the Respondent Nos. 2, 4 & 7.

(Ravindra Kumar Verma)
Technical Member
vt/ss

(Justice N.K. Patil)
Judicial Member